NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/17/2015

PETITION NUMBER

: CP/34/2015

NAME OF THE PETITIONER(S)

: Dr. A.C. Velayudhan & 3 others

NAME OF THE RESPONDENT(S)

: M/s Punarjani Securities Limited & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR

2. C.p., nual/ lengham

COUNSEL FOR RESPONDENTS

Ra - RII

counsel for Raymons

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3. Vijaya pashawan, S A.M. Sridhasau

course (for petitions

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R1 & R12 and Shri S P Muralikrishnan, counsel for R2 & R12 are present. Counsel for R1 & R12 prayed time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)